



DIVISION BENCH
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/111(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI RAJASEKHAR V.K.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20TH MAY, 2022, 10:30 A.M

IN THE MATTER OF	AXIS BANK LIMITED VS SIMPLEX PROJECTS LTD
UNDER SECTION	IBC UNDER SEC 7

Counsel / Authorized Representative appeared through video conference:

For the Financial Creditor

1. Mr. Vikram Wadehra, Adv.

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. *Vide* order dated 27.04.2022 in CP(IBC)/56(KB)2019, CIRP has already been initiated against the Corporate Debtor. Therefore, C.P. (IB)/111(KB)2022 has become infructuous and is dismissed as such. The Financial Creditor may file its claim with the IRP appointed in the matter.
3. File be consigned to records.

**Balraj Joshi
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**